

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.03.2022 (FRIDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2474 of 2021 in Comp. App. (AT) No. 86 of 2021	Mukesh Bhandari & Ors. Vs. Electrotherm (India) Ltd. & Ors.	Rahul Gupta	Satwik Verma Chandra Shekhar Yadav-R1 & R2
2.	I.A. No. 346 & 347 of 2022 in Comp. App. (AT) (Ins) No. 243 of 2021	Bharatiya Kamgar Sena Workmen Union of BDIL Vs. Vijay Kumar Iyer, (Liquidator) & Anr.	Meenakshi Rawat	Aakarshan Sahay-R1 Karan Khanna-R2 Vatshla Kak Anshu Mathkar Karan Khann-R2
3.	Comp. App. (AT) (Ins) No. 352 of 2020	Utsav Securities Pvt Ltd. Vs. Timeline Buildcon Pvt Ltd.	Reema Jain	Himanshi Madan
4.	Comp. App. (AT) (Ins) No. 753 of 2021	The State Trading Corporation of India Vs. Ganesh Benzoplast Ltd.	Uday Gupta	Ami Jain Siddhartha Vimal Kirti

For Admission (Fresh Cases)

5.	Comp. App. (AT) No. 34 of 2022	Cuttack Municipal Corporation Vs. Suresh Chandra Pattanayak	Hasan Murtaza	
6.	Comp. App. (AT) No. 35 of 2022	Vishal Gases Pvt. Ltd. & Ors. Vs. Raj Kishore Shaw & Ors.	Shambhu Chaturvedi	
7.	Comp. App. (AT) No. 36 of 2022	SRG Altis Zeus Health Care Pvt. Ltd. & Ors. Vs. Akash Bakhshi & Ors.	Abhinav Kardekar	

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 1241 of 2019	Power Chem Plast Ltd. Vs. Administrator of Batra Plywood Industries Pvt. Ltd. & Anr.	Ashim Aggarwal	Rohit Shrma-R1 Arju Chaudhary-R1 Rounak Nayak
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9.	Comp. App. (AT) No. 40 of 2021	Bhalinder Ghai & Ors. Vs. Umak Investment Co.Pvt.Ltd. & Ors.	Harshal Kumar	Deep Dhamija Hemant Phalpher S. Karunamoorthy D. N. Goburdhun-R3
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For Hearing

10.	Comp. App. (AT) No. 154 of 2020 (PH)	Sri Dhanada Laboratories Pvt. Ltd. & Ors. Vs. Namireddy Raghu Ram Reddy & Ors.	S.Udaya Kumar Sagar	Nitin Chowdary Pavulari-R1 & R2
11.	Comp. App. (AT) (Ins) No. 480 of 2021	Gurpreet Singh Chadha & Ors. Vs. International Recreation and Amusement Ltd. Through Resolution Professional & Ors.	Siddharth Banthia	Nizam Khan Abhishek Anand Kumar Anurag Singh-R1 Nilotpal Shyam-R2 Ayandeb Mitra
12.	Comp. App. (AT) No. 330 of 2019	Ram Avtar Yadav & Anr. Vs. H.S. Realty Pvt. Ltd. & Ors.	Rakesh Kumar	Vineeta Rathore- R2,3 Kumarpal R. Chopra-R5 to 7
13.	Comp. App. (AT) No. 147 of 2020	Sheesh Mahal Inns and Hotels Pvt. Ltd. & Anr. Vs. Registrar of Companies, Delhi & Anr.	Amrita Sarkar	Kamal kant Jha Adeeba Mujahid Ravi Singh
14.	Comp. App. (AT) No. 04 of 2021	Shetal Devang Gor & Ors. Vs. Gujarat Cine Enterprises Pvt. Ltd. & Ors.	Aastha Mehta	Bhavesh Chokshi Karan Valecha-R1- R8

02:00 PM

For Hearing

15.	Comp. App. (AT) No. 100 of 2020 (PH)	Riverdale Infrastructure Pvt. Ltd. Vs. Kirloskar Ebara Pumps Ltd. & Ors. With	Pooja M. Saigal	Sakesh Kumar-R1 Rajshekhhar Rao-R2 U.A. Rana-R3
16.	Comp. App. (AT) No. 101 of 2020 (PH)	Ebara Corporation Vs. Kirloskar Ebara Pumps Ltd. & Ors.	Vijay Nair	Sakesh Kumar-R1 U.A. Rana-R2 Pooja M. Saigal-3

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By order of Hon'ble Chairperson

-sd/-
Registrar